

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/39/KOB/2021
SECTION	59(1), 241, 242 C/ACT
NAME OF PARTIES	ACCAMMA EAPEN V/S SUNGKAI PLANTATIONS PVT LTD & 7 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SHINU J PILLAI, SUJA S, MARIYA RAJAN, ANAND S A, LEKSHMI SUMUKHAN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	SUKUMAR NAINAN OOMMEN, SHERRY SAMUEL OOMMEN, NITISH SATHESH SHENOY, NIDHI JACOB, CHITRANSH VIJAYVERGIA, BIJU MATHEW, SUPARTEEK NEOGI, RAGHAVENDRA PRATAP SINGH, GEORGE G POOTHICOTE

**29 April 2024**

## O R D E R

**IA(C/ACT)/99/KOB/2023 in CP/39/KOB/202**

List this matter before the Regular Bench on **07.06.2024**.

**CP/39/KOB/2021**

Learned Counsel, Mr. Shinu J Pillai appears physically on behalf of the Petitioner.

At the request of the Counsel appearing for the Petitioner, list this matter before the Regular Bench on **07.06.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**JYOTI KUMAR TRIPATHI  
MEMBER (JUDICIAL)**